

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 3014
ANSWERED ON 27/03/ 2023

STATUS OF CITY GAS DISTRIBUTION (CGD) WORKS IN UP

3014 # SMT. KANTA KARDAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current status of City Gas Distribution (CGD) works undertaken in various States of the country, including Uttar Pradesh (UP);
- (b) whether Government proposes to expand the CGD network in some more districts of Uttar Pradesh; and
- (c) if so, the details thereof and the plan drawn up therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (c): Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorisation to the entities for development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. After completion of 11-A CGD bidding round, 297 GAs covering about 98% of the population and 88% of total geographical area of the country spread over around 630 districts in 28 States/UTs, have been issued authorization for development of CGD network across the country including 42 GAs covering entire state of Uttar Pradesh (including 4 GAs spread over neighboring states, Bihar, Uttarakhand, Madhya Pradesh and Rajasthan). As on 31.01.2023, 1.056 crore PNG connections and 5118 CNG stations have been established in the country including Uttar Pradesh.

As per Minimum Work Plan (MWP), the authorised entities have to establish 1649 CNG stations and provide 1,10,31,795 PNG connections in Uttar Pradesh by 2030.
